

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

DATE: 26th November, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 318/2013 (M.A. No. 1128/2015) State of Uttar Pradesh State of Rajasthan State of Himachal Pradesh State of Punjab State of Haryana State of Uttarakhand State of Madhya Pradesh State of Karnataka State of Chhattisgarh State of Gujarat State of Kerala State of Andhra Pradesh State of Arunachal Pradesh State of Assam State of Bihar State of Goa State of Jammu & Kashmir State of Jharkhand State of Maharashtra State of Manipur State of Meghalaya State of Mizoram State of Nagaland State of Odisha State of Sikkim State of Tamil Nadu State of Telangana State of Tripura State of West Bengal Andaman & Nicobar Islands Chandigarh Dadra & Nagar Haveli Daman & Diu Delhi Lakshadweep Puducherry (PH)	Rajendra Singh Bhandari Vs State of U.K. & Ors.	Mr. Neeraj K. Jain, Sr. Adv. along with Mr. Aniruddh Joshi, Adv. for Applicant Mr. Rahul Verma, Adv. for R – 1 & 2 Mr. Mukesh Verma, Adv. for R – 3 to 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Anil Soni, Adv. for R – 7 Mr. Rudreshwar Singh, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Gurinderjit, Adv. Mr. N.P. Singh, Adv. for GNCTD Mr. Ranjan Mukherjee, Adv. Mr. Sapam Biswajit, Adv. Ms. Rituraj Biswas, Adv. Ms. Bansuri Swaraj, Adv. Dr. Abhishek Atrey, Adv. Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shubham Bhall, Adv. for UT of Chandigarh Ms. Aruna Mathur, Adv. for State of Sikkim Mr. K. Enatoli Sama, Adv. for State of Nagaland Mrs. G. Indira, Adv. for UT of Andaman & Nicobar Administration Ms. Antima Bazaz, Adv. for State of J & K Ms. Prerna Singh, Adv. for State of A.P. Mr. Gaurav Bhatia, AAG along with Ms. Savitri Pandey, Adv. for State of U.P Mr. C.D. Singh, Adv. for State of Chhattisgarh Mr. Alok Kumar, Adv. for UT of Daman & Diu and Dadar & Nagar Haveli Mr. Suryanarayan Singh, AAG for State of H.P. Mr. Devashish Bharuka, Adv. for State of Jharkhand Ms. Hemantika Wahli, Adv. Mr. Som Raj Choudhury, Adv. for State of Odisha Mr. Lav Kumar Agrawal, Adv. for Applicant in M.A. No. 1128/2015

2.	R. A. No. 25/2015 (M.A. No. 875/2015) in Original Application No. 174/2013 (PH)	Rohit Choudhury Vs. Union of India & Ors.	Mr. Rana S. Biswas, Mr. Mridul Chakravarty & Mr. Sunil Sharma, Adv. for Applicant Mr. Vivek Chib, Adv. for R-1 Mr. Rahul Pandey, Adv. for R-3 Mr. Tavinder Sidhu, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-5 Mr. P. Sinha, Adv. for R-6 Mr. Avijit Roy, Adv. for R-7 to 9 Mr. Sushil Kabra, Adv. for R-11
3.	Original Application No. 174/2013 (M.A No. 687/2013, M.A No. 1070/2013, M.A No. 142/2014 M.A. No. 898/2015, M.A. No. 899/2015, M.A. No. 900/2015, M.A. No. 901/2015, M.A. No. 902/2015, M.A. No. 903/2015, M.A. No. 904/2015, M.A. No. 905/2015, M.A. No. 906/2015, M.A. No. 944/2015 & M.A. No. 945/2015) (PH)	Rohit Choudhary Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. M.K. Bhardwaj, Adv. for R – 3 Mr. Ganesh Kamath, Adv. for R – 4 Mr. Vikas Malhotra, Adv. for R – 5 Mr. P. Sinha, Adv. for R – 6 Mr. Sanjeev Sen, Sr. Adv. along with Mr. Avijit Roy, Adv. for R – 7 to 9 Mr. Shuvodeep Roy, Adv. for R – 10 Mr. Ratan Kr. Singh, Adv. for R – 11 Ms. Sumita Hazarika, Adv. for R-11A Mr. Pranjal Boruah, Adv. for R-16 Mr. Kamal Gogoi, Adv. for R-18 Mr. Prodip Kalita, Adv. for R-19 Mr. Ram Sorup Sahu, Adv. for R-20 Mr. basudeb Begchi, Adv. for R-22 Mr. Hori Chandra Gogoi, Adv. for R-14 Mr. Purna Saikia, Adv. for R-17 Mr. Jotin Phukon, Adv. for R-26 Mr. Tarique Siddique, Adv. and Mr. Ahmad Shahrooz, Adv. for Noticee No. 32, 13, 56 Mr. R. B. Phookan, Adv.
4.	Appeal No. 28/2013	Paryavaran Sanrankshan Sangarsh Samiti Lippa Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib & Mr. Ankit Prakash, Adv. for R - 1 Mr. Suranaryana Singh, AAG for R-3 to 5 Ms. Sakshi Popli, Adv.
FOR ADMISSION			
5.	M.A. No. 1203/2015 in Original Application No. 106/2013	Gaurav Jain Vs. State of Punjab & Ors.	Ms. Parul Gupta, Adv. for Applicant in Misc. Application
AFTER NOTICE			
6.	Original Application No. 502/2015	M/s DSM Sugar Asmoli Vs. Shailesh Singh & Ors.	Mr. Anubhav Anand Aron & Mr. Abhinav Anand, Adv. for Applicant Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-5 & 6 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv.
FOR COMPLETION OF PLEADINGS			
7.	Original Application No. 384/2015 (M.A. No. 919/2015 & M.A. No. 1068/2015)	Shri B. S. Sidhu Vs Union of India & Ors.	Mr. K. R. Chawla, Adv. for Applicant Mr. Abhishek, Adv. for R-1 Mr. Rajiv, Adv. for R-2 Mr. S. P. Singh, Adv. for R-3 to 5 Mr. Anirudh, Adv. for R-6 Mr. Vivek, Adv. for R-7 to 10 Mr. Rajiv with Mr. Manish, Adv. for State of Uttrakhand

8.	Original Application No. 485/2015 (M.A. No. 1125/2015)	Ojasvi Party Vs. MoEF & CC & Ors.	Mr. Mukesh Jain, Political Advisor for Applicant Ms. Bhavna Aggarwal, Adv. for R-1 Mr. Vivek Kumar Tondon, Adv. for R-2 Mr. Birja Mahapatra, Adv. for R-4
9.	Original Application No. 501/2014 (M.A. No. 404/2015)	Anil Kumar Singhal Vs Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Abhishek Paruthi, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2,6,7,10 & 11 Mr. Pradeep Mishra, Adv. & Mr. Daleep Kr. Dhyani, Adv. for R – 3, 4 & 8 Ms. Sushma Singh, Adv. for R – 5 Mr. Rahul Verma, AAG for R – 12, 13 & 22 Mr. I. K. Kapila, Mr. Anil Kumar & Mr. Sarvesh Kumar, Adv. for R-15 & 16 Mr. Rajkumar, Adv. for CPCB
FOR HEARING			
10.	Original Application No. 31/2015 (M.A. No. 69/2015)	Khayali Ram Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. S.S. Shamsbery, Adv. for R – 2 & 3 Mr. A.D.N. Rao, Adv. for R-4 Mr. R. Ashwani Chobisa, Adv. for R-5 Mr. Lokendra Kachawa, Adv. for RSPCB
11.	Suo Moto Application No. 262/2015	Tribunal on its own Motion Vs. State of Uttar Pradesh & Ors.	Mr. Vijay Bahadur Singh, Adv. General, Mr. Raman Yadav, Ms. Savitri Pandey, Mr. Abhishek, Mr. Dalsher Singh, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-2 Mr. N. K. Janoo & Mr. Julien George, Adv. for R-4 Mr. Avijit Bhushan, Adv. for R-3 Mr. Avijit Bhushan, Adv. for R-7
12.	M.A. No. 603/2015, M.A. No. 596/2015 & M.A. No. 1049/2015 in Original Application No. 222/2014	Forward Foundation & Ors. Vs. State of Karnataka & Ors.	Mr. Devashish Bharuka, Adv. for the Applicant in M.A. No. 603/2015 Mr. B. R. Srinivasa Gowda, Adv. for R-1 Mr. Devraj Ashok, Adv. for R-2 to 7 Mr. Ankur S Kulkarni, Adv. for R-8 Mr. Shekhar G. Devasa, Adv. for R-9 Mr. Raju Ramachandan, Sr. Adv. & Mr. Deva, Adv. for R-10 Mr. Praveen Sehrawat with Mr. Saransh Jain, Adv. for R-11 & 12 Mr. Atul Jha, Adv. for State of chhatisgarh Mr. Mahesh Agarwal, Adv.
13.	Appeal No. 82/2014	Chamfab Alkalis Ltd. Vs Govt. of Puducherry & Ors.	Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R – 1 to 3 Mr. A.K. Prasad, Adv. for CGWA Ms. Panchajanya Batra Singh, Adv. for MoEF
14.	Appeal No. 91/2014	Chamfab Alkalis Ltd. Vs Govt. of Puducherry & Ors.	Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R – 1 to 3 Mr. A.K. Prasad, Adv. for CGWA Ms. Panchajanya Batra Singh, Adv. for MoEF

15.	Appeal No. 89/2014	Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee &Ors.	Mr. K. Vijay Kumar, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R – 1, 2 & 4 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 3 Mr. A.K. Prasad, Adv. for CGWA Ms. Panchajanya Batra Singh, Adv. for MoEF
16.	Appeal No. 90/2014	Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee &Ors.	Mr. K. Vijay Kumar, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R – 1, 2 & 4 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 3 Mr. A.K. Prasad, Adv. for CGWA Ms. Panchajanya Batra Singh, Adv. for MoEF
17.	Original Application No. 508/2014 (M.A No. 345/2015)	Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee &Ors.	Mr. K. Vijay Kumar, Adv. for Applicant Mr. Abhimanyu Garg, Adv. for R – 1 to 5, 7 to 9, 11 & 12 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 6 Mr. A.K. Prasad, Adv. for CGWA Ms. Panchajanya Batra Singh, Adv. for MoEF
18.	Original Application No. 121/2014 (M.A. No. 356/2014, M.A. No. 525/2014 & M.A. No. 785/2015)	Yogendra Mohan Sengupta Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. For R – 1 Mr. Suryanarayana Singh, AAG for R-2 to 4 Mr. Aditya Dhawan, Adv. for R – 5 Mr. Anup Rattan, AAG for State of HP Mr. Anil Nag, Adv. for Himachal Pradesh Public Service Commission
19.	Original Application No. 505/2015 (THC) (CWP No. 1370/2005) (HP High Court, Shimla)	Sheela Malhotra Vs. State of H.P. & Ors.	Mr. Narender Thakur, Adv. for Applicant Mr. Suryanarayana Singh, AAG Mr. V. S. Chauhan, AAG with Mr. J. K. Verma, DAG, for R-1 & 3 Mr. Hamender Chandel, Adv. for R-2
20.	Appeal No. 25(T _{HC})/2013 (M.A No. 166/2013)	Smt. Octavia Albuquerque Vs Union of India & Ors.	Ms. Srishti Govil, Adv. for Appellant Ms. Malaya K. Chand, Adv. for R – 1 & 7 Mr. V.N. Raghunath, Adv. for R – 2 to 6, 9, 10, 11, 13 & 17 Mr. S.K. Bhattachry, Adv. for R - 5 Mr. Vivek Chib, Adv. for R - 8 Mr. Devraj Ashok, Adv. for R - 14 Mr. Girijesh Pandey, Adv. for R – 15 & 16 Mr. Pradeep Pais, Adv. for R – 18 Mr. Sanath Kumar, Adv. for R – 19 & 20 Mr. Devraj Ashok, Adv. for R – 21 Mr. Nishad L.S., Adv. Ms. Divya Prakash Pande, Adv. for MoEF
21.	Original Application No. 347/2013	Vijaypal Baghel Vs Chairman, NHAI & Ors.	Mr. Ashwani Dubey, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Ms. Tanu Priya Gupta, Adv. for R – 2 Mr. A.K. Prasad, Adv. for R - 3 Mr. Sumit Arora, Adv. for R – 4 Mr. Tavinder Sidhu, Adv. for NHAI

22.	Original Application No. 292/2013 (M.A. No. 864/2013, M.A. No. 128/2015, M.A. No. 129/2015, M.A. No. 856/2015 & M.A. No. 1223/2015)	Brij Mohan Yadav Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Ms. Savitri Pandey, Adv. for R- 2, 3, 5 & 6 Mr. Pradeep Mishra, Adv. for R – 4 Mr. S.P. Singh, Sr. Adv. along with Mr. P.V. Singh, Adv. for Noticee Mr. Anshuman Shrivastava, Adv. Mr. Aagney Sail Adv.(Local Commissioner) Mr. Sanjay Kumar Pandey, Adv. Mr. V. K. Shukla, Adv.
CASES OF COURT NO. 2			
FOR COMPLETION OF PLEADINGS			
23.	Original Application No. 162/2015 (M.A. No. 664/2015 & M.A. No. 1146/2015)	Pankaj Kr. Mishra Vs Union of India & Ors.	Mr. M.Z. Chaudhary, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-3 Mr. Harish Pandey, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-5, 9 to 11 & 46 Mr. Daleep Dhyani, Adv. for R-6 Mr. Anip Sachthey and Ms. Shagun Matta, Adv. for R-12 to 17, 22 to 28) Mr. B. Veera Swamy, Adv. for R-19 Mr. Bharat Sangal, Adv. for R-29 to 31 Mr. Shashank Manish, Adv. for R-33 Mr. Shashank Manish, Adv. for R-36 Mr. Rajat Jariwal, Adv. for R-37 Mr. Pradeep Misra, Adv. for R-38 & 39 Mr. Vivek Singh, Adv. for R-43 Dr. Ashwani Bharadwaj, Adv. for R-44 & 45 Mr. Pawan Upadhy and Mr. Nishant Kr., Adv. for Jaypee Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB Mr. Shekhar G. Devasa, Adv. Mr. Nitin Mishra, Adv.
24.	Original Application No. 234/2015 (M.A. No. 830/2015, M.A. No. 980/2015)	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad, Chapra, Bihar & Ors.	Mr. B. N. Prasad, in Person Mr. Chandan Kumar, Adv. for R-1 Mr. Rudreshwar Singh, Adv. for R-3 & 4
25.	Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015)	Shailesh Singh Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Shailesh Singh, Applicant in person Mr. Jagriti Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. B. V. Niren, CGSC for R-5 Mr. S. L. Gundli, Sr. SLO for R-6 Mr. A. Kumar Prasad, Adv. for R-7
26.	Original Application No. 402/2015 (M.A. No. 1225/2015)	Nithin Chandran Vs. Union of India & Ors.	Mr. Piyush Singh, Adv. for Applicant Ms. Vandana, Adv. for R-2 Mr. Ankur Chhibber, Adv. for R-3 & 4
27.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicants Mr. Mukul Singh, Adv. for R-1 Mr. Ravindra Kumar, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-6 Ms. Savitri Pandey, Adv. for R-7 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv.

28.	Original Application No. 422/2015	Piyush Singh Vs. Union of India & Ors.	Mr. Piyush Singh & Mr. Aditya Parolia, Advs. for Applicant Mr. Vivek Sharma, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2
29.	Original Application No. 459/2015	Rajeev Suri Vs. Commissioner, SDMC & Ors.	Mr. Rajeev Suri, Applicant in person Mr. Balendu Shekhar, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Narender Pal Singh, Adv. for R-3
30.	Original Application No. 460/2015	Raj Kumar Jain Vs. Ruchi Gupta & Ors.	Ms. Richa Relhan, Adv. for Applicant Ms. Ruchi, Adv. for R-1 Ms. Ruchi Gupta & Mr. Ritesh, Adv. for R-2 to 7 Mr. Anil Grover & Mr. Rahul Khurana, Adv. for R-8 to 10
31.	M.A. No. 810/2015 & M.A. No. 1144/2015 in Original Application No. 519/2014	Abhishek Garg Vs. Secretary MDA (Meerut)	Mr. Abhishek Garg, Applicant in person Mr. Sharad Chauhan, Adv. for Applicant in M.A. No. 1144/2015 Ms. Savitri Pandey, Adv. for R-1 Mr. Harshit Kumar, Adv. for R-2 Mr. Mukesh Verma, Adv. for R-3 Mr. Rachit Mittal, Adv.
FOR HEARING			
32.	Original Application No.33/2013 (T _{HC}) (M.A.No. 614/2014)	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv., for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-2 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. Parveen Mahajan, Adv. for R-9&10 Mr. Atul V. Sood & Raktim Gogoi Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 Mr. Nitin Kaushal and Mr. Rahul Verma, Adv. for PSIEC, Adv. for R-15
33.	Original Application No.30/2013 (T _{HC})	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-3 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-4 Ms. Munisha Gandhi, Adv. for R-5 Mr. Satpal, for R-6 Mr. Raktim Gogoi and Mr. Atul Sood, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal and Mr. Rahul Verma, Adv. for PSIEC, for R-13

34.	Original Application No.56/2015 (M.A. No. 887/2015)	Mr. Shailesh Singh Vs. District Magistrate, Ghaziabad & Ors.	Mr. Sanjay Upadhyay. Mr. Adarsh Srivastava, Advs. for the Applicant Mr. Raman Yadav, Adv. for R-1, 3,4,5,6. Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Advs. for 2 Ms. Savitri Pandey, Adv. for State of U.P.
35.	Original Application No. 434/2015	Ojasvi Party Vs. State of Delhi	Swami Omji & Mr. Mukesh Jain, Applicant in person Mr. Birja Mahapatra, Adv. for R-2

DATE: 26th November, 2015
Time : After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASE OF COURT NO. 1			
FOR HEARING			
1.	Original Application No. 89/2013 (M.A No. 489/2013, M.A No. 491/2013, M.A No. 565/2013, M.A No. 609/2013, M.A No. 15/2014, M.A No. 55/2014, M.A No. 57/2014, M.A No. 64/2014, M.A No. 94/2014, M.A No. 151/2014, M.A No. 210/2014, M.A No. 211/2014 & M.A No. 304/2014 & M.A No. 305/2014) (PH)	Akash Vashishtha & Anr. Vs Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Mr. Gaurav Bhatia, Addl. AG, along with Ms. Savitri Pandey, Adv. for R – 2 to 4 & 8 Mr. D. Rajeshwar Rao, Adv. for R – 3 Mr. Manjit Singh, Adv. for R – 6 & 13 Mr. Ruchir Mishra, Adv. for R - 7 Ms. Reena Singh, AAG for R – 9 & 12 Ms. Sushma Singh, Adv. for R – 10 Mr. M.P. Shorawaby, Adv. for R - 11 Mr. Ravi P. Mehlotra, Adv. for R – 14 Mr. Balendu Shekhar, Adv. for R – 15 Mr. Dinesh D. Sr. Adv. along with Mr. Yasharth Kant, Adv. for R – 16 Dr. Dinesh Dwivedi, Sr. Adv. with Mr. Krishnam Mishra, Adv. for R-18, 19 & 23-47 Mr. G.S. Raghav, Adv. for R – 20 to 22 Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for R–24, 29, 33 & 35 Mr. Amit Sethi, Adv. in M.A No. 489/2013 Mr. Harish Pandey, Adv. in M.A No. 565/13 Mr. Kailash Pandey, Adv. in M.A 609/2013 Mr. G.S. Raghav, Adv. Mr. B.P. Aggarwal, Adv. for R – 54

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